

DIVISION BENCH
COURT - II

S-30

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/246(KB)2017
IA(COMPANIES.ACT)/59(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	GANESH PRASHAD YADAV & ANR. VS CONTAI BUS SYNDICATE PVT LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] Administrator.
Mr. Yash Dalmia, Adv.

Mr. Shaunak Mitra, Adv.] For Applicant in IVN.P. 13 of 2023

ORDER

1. Learned Counsel for the parties present.
2. **IA(COMPANIES.ACT)/59(KB)2024:**
 - a. Hardcopy of this application is not available.
 - b. List this matter on **08.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**